

12.00 NOON

PAPERS LAID ON THE TABLE**Notification of Department of Consumer Affairs**

ON BEHALF OF THE MINISTER OF AGRICULTURE AND THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR), THE MINISTER OF WATER RESOURCES (SHRI PRIYARANJAN DASMUNSI): Sir, on behalf of Shri Sharad Pawar, I lay on the Table, under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976, a copy (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs) Notification G.S.R. 450 (E) dated the 14th July, 2004, publishing the Standards of Weights and Measures (Packaged Commodities) Fourth Amendment Rules, 2004, together with delay statement. [Placed in Library, See No. L.T 1928/05]

- I. **Notification of the Ministry of Chemicals and Fertilizers**
- II. **Reports and Accounts (2003-2004) of various Fertilizers and Chemicals companies**
- III. **MoU (2005-2006) between Government of India and SAIL**

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF STEEL (SHRI RAM VILAS PASWAN): Sir, I lay on the Table :-

I. A copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers (Department of Fertilizers) Notification S.O. 477 dated the 1st April, 2005, regarding supply of urea to be made by domestic manufacturers to States and Union Territories during the Kharif season 2005, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. L.T. 1932/05]

II. (1) A copy each (in English and Hindi) of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- (i) (a) Sixtieth Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited (FACT), Kochi, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 2002/05]
- (ii) (a) Thirty-eighth Annual Report and Accounts of the Madras Fertilizers Limited (MFL), Chennai, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T.2001/05]
- (iii) (a) Forty-third Annual Report and Accounts of the Hindustan Organic Chemicals Limited (HOCL), Raigad, Maharashtra, for the year 2003-2004, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 1930/05]

III. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited for the year 2005-2006. [Placed in Library. See No. L.T.1929/05]

Report and Accounts (2003-2004) of the Paddy Processing Research Centre, Thanjavur and related papers

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Paddy Processing Research Centre, Thanjavur, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.